

behalf from the authorities who organised the seminar.

(b) Does not arise.

Change in the name of Madras State

163. Shri F. K. Dee:
Shri K. P. Singh Deo:
Shri Dhirendranath:

Will the Minister of Home Affairs be pleased to state:

(a) whether the name of the Madras State has been changed by the Chief Minister of Madras;

(b) if so, whether a similar change has been made in the Central Government communications also; and

(c) whether a Constitution Amendment Bill is being brought to give effect to the change of the name in the Indian Constitution?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) Recently there had been press reports to the effect that the Madras Government had decided to change the name of the State but no communication has been received to this effect from the State Government.

(b) Under the Constitution the name of the State is Madras and this name is used by the Central Government in their communications.

(c) for the present Government do not propose to bring forward any such Bill.

Correspondence in Hindi

169. Shri Surendranath Dwivedy:
Shri Hem Barua:
Shri Sharda Nand:
Shri Ranjeet Singh:
Shri Bharat Singh Chauhan:
Shri Bharat Singh:
Shri J. B. Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Hindi-speaking States have started correspondence

with the Central Government in Hindi only;

(b) whether there is inter-State correspondence in Hindi amongst the Hindi-speaking States; and

(c) the States which communicate with the Centre in English and whether any of them have introduced the State Language for administrative purposes in their own States?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir.

(b) Yes, Sir.

(c) Non-Hindi-speaking States correspond with the Central Government in English only. With the exception of Mysore, Kerala and Nagaland, all the States have introduced the use of regional languages for certain specified State official purposes.

C.B.I. Report on Orissa

170. Shri Surendranath Dwivedy:
Shri Hem Barua:
Shri Indrajit Gupta:
Shri Yashpal Singh:
Shri S. C. Samanta:
Dr. Eanan Sen:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri F. K. Dee:
Shri K. P. Singh Deo:
Shri Dhirendranath:
Shri Hukam Chand Kachwal:
Shri Onkar Singh:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 279 on the 5th April, 1967 and state:

(a) whether copies of the Central Bureau of Investigation's report on the former Orissa Ministers have since been made available to the State Government; and

(b) whether the summary of the report laid on the Table on the 3rd March, 1966 and the fuller report laid on the Table on the 10th April, 1966 have been supplied or only one of